

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:215

ANSWERED ON:23.02.2010

ALLOWANCES TO INDIAN HOCKEY TEAM

Das Gupta Shri Gurudas;Panda Shri Prabodh;Shekhar Shri Neeraj;Singh Shri Bhol

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian Hockey team went on strike on account of non-payment of the allowances, prize money etc. in time;
- (b) if so, the details thereof alongwith the reaction of the Government thereto;
- (c) the corrective measures taken/proposed to be taken by the Government in this regard and also to ensure that such incidents do not take place in future;
- (d) whether the Government has not been able to build up an effective hockey team for participating in the Beijing Olympics; and
- (e) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (c): The protest by Indian Hockey team was on account of non-fulfillment of contractual agreements by their federation. These payments are based on commercial sponsorship arrangements made by the federation and the Government has no role in such matters.
- (d) & (e): The Government is giving liberal financial assistance for preparation of Indian Hockey teams for participating in Commonwealth and Asian Games and other international events by providing for training and participation in national and international competitions apart from engagement of Indian and foreign coaches and provision for equipments . An amount of Rs. 10.74 crores has been earmarked for the year 2009-10.